

**GOVERNMENT OF INDIA
PANCHAYATI RAJ
LOK SABHA**

UNSTARRED QUESTION NO:3964

ANSWERED ON:13.08.2015

PPP in PRIs

Nagar Shri Rodmal

Will the Minister of PANCHAYATI RAJ be pleased to state:

(a) the details of the different sectors in which public-private partnership is possible under the panchayati raj institutions in the country; and

(b) the details of such schemes which are running at the level of panchayati raj institutions. State/UT-wise including Madhya Pradesh?

Answer

MINISTER OF STATE FOR PANCHAYATI RAJ

(SHRI NIHAL CHAND)

(a) & (b) The Rajiv Gandhi Panchayat Sashaktikaran Abhiyan (RGPSA), a centrally sponsored scheme of the Ministry of Panchayati Raj, which was in implementation till 2014-15, had components permitting participation of NGOs and Resource Persons in different activities for strengthening of Panchayats. These activities included (i) Capacity Building & Training (CB&T) programmes for Elected Representatives (ERs) and Panchayat Functionaries etc. which could be conducted through Government Institutions, NGOs and Resource Persons; and (ii) contracting of NGOs for regular hand holding in Panchayat Extension to Scheduled Areas Act (PESA) areas. Under the National Plan for Technical Assistance of RGPSA, funds can be provided for innovative activities such as developing processes of planning, strengthening of Gram Sabha, capacity building etc. to Government as well as non-government agencies. Implementation of RGPSA was extended to all States and UTs of the country. The State component of the scheme was transferred to the States from 2015-16.